

[*Shri Priya Ranjan Das Munsi*]

at the age of 45 or so. These people cannot maintain their skill, after certain age and naturally for the rest of their life, they have to fall back upon the earnings of their early life which are heavily taxed and they are thus not able to save much for their future.

For all such people, the Finance Ministry should come forward with a comprehensive legislation, amending relevant provisions of Income-Tax Act, so as to exempt the income derived by these sportsmen from their skills. Income earned by these people from other sources, however, may not be exempted from Income tax. To begin with, the Government should exempt at least sportsmen and women and the performing artists, to promote sports and culture in the country.

The Government should take this matter into consideration to provide a positive direction in this field, thus providing much needed security/protection to this class of people.

[*Translation*]

(vii) Need to set up a T.V. relay centre at Begusarai in Bihar

PROF. CHANDRA BHANU DEVI (Balua) : There is an urgent need of setting up a Doordarshan relay centre in Begusarai. In the modern days the importance of Doordarshan is increasing day by day. Doordarshan is not only a source of entertainment, but also the source of knowledge. Not only this, it can bring about social and economic changes also. It has a vital role in sustaining the unity of the country. Keeping in view the importance of Doordarshan our Government has set up relay centres of Doordarshan in remote areas of the country. But, unfortunately, Begusarai district has not found place on the Doordarshan map.

Begusarai district is the biggest industrial centre of Bihar. Barauni Refinery-Hindustan Fertilisers Corporation, Barauni Steam Power Organisation and several small industries have been set up here but still

there is no Doordarshan relay centre here. Though two blocks of Begusarai district are covered by the Doordarshan relay centre at Mungher, yet the remaining populace of Begusarai district remains deprived of the Doordarshan facility.

I would request the Government that a Doordarshan relay centre should be set up immediately at Begusarai so that Begusarai is connected with the mainstream of the country and social, economic and educational progress of the district takes place early.

12.20 hrs.

STATUTORY RESOLUTION RE DIS-
APPROVAL OF THE RAVI AND BEAS
WATERS TRIBUNAL ORDINANCE 1986
AND
INTER-STATE WATER DISPUTES
(AMENDMENT) BILL-Contd.

[*English*]

SHRI HARDWARI LAL (Rohtak) : I rise to support the Bill which is a welcome attempt though belated one to implement a part of the Punjab accord.

The history of the division of Ravi Beas waters was traced in proper detail by my friend, Rao Birendra Singh, the other day. Even some other friends have also spoken about various aspects of the accord. I will not repeat what they have said.

I seek to draw your attention only to two main points. One, the new dimensions which the entire Punjab settlement has acquired during the last few months during which we unfortunately sat back and waited on events and second, the apparent impossibility of the accord being implemented in the existing situation.

You will agree with me that accord can be implemented only with the cooperation of the two Governments concerned. You will also agree that the accord can be implemented not only with the cooperation of the